

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

UNSTARRED QUESTION NO:2975  
ANSWERED ON:27.08.2013  
SUGAR EXPORTS  
Ganpatrao Shri Jadhav Prataprao

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

- (a) whether an uncertainty has been created in the sugar market including exports due to the lack of clear policy regarding export of sugar;
- (b) if so, the details thereof and the reaction of the Government thereto;
- (c) whether the Government has received any complaints regarding sugar export policy and the functioning of the sugar exporters; and
- (d) if so, the nature of the complaints received and the manner in which the said complaints have been redressed by the Government?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

- (a) & (b): No, Madam, As per extant policy, the export of sugar is free subject to prior registration of quantity with Directorate General of Foreign Trade (DGFT).
- (c) & (d): The Central Government has not received any complaint regarding the extant sugar export policy in the recent past. However, as regards functioning of the sugar exporters, the Government has received some complaints about handling of export to European Union under preferential quota which is under examination.